

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2006
ANSWERED ON:11.08.2011
SUPPLY OF WATER FROM UPPER GANGA LEAD
Ola Shri Sheesh Ram

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether a scheme for providing water for drinking and irrigation purposes in Jhunjhunu district and in some villages of Rajgarh Tehsil of Churu district from the Upper Ganga Lead is pending for more than 15 years after approval; and

(b) if so, the reasons therefor alongwith the time by which the said scheme is likely to be implemented?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) A scheme namely "Utilisation of Yamuna water in Jhunjhunu & Churu Districts of Rajasthan" envisaging withdrawal of about 391 MCM of water from Tajewala Head-works to meet irrigation and drinking water needs of Jhunjhunu & Churu Districts of Rajasthan was accepted by the Advisory Committee of MoWR in its 80th meeting held on 7.2.2003 for Rs.934.70 crore (including Rs.326 crore in Haryana portion) subject to certain observations. Compliance to the stipulated observations of the Advisory Committee of Ministry of Water Resources (MoWR) has not yet been furnished by the State Govt.

(b) Irrigation being a State subject, the irrigation projects are planned, implemented and funded by the State Governments as per their priorities. Time taken in clearance of project depends upon the promptness of the project authorities in furnishing compliance to the observations of the Advisory Committee of MoWR and submission of other Statutory clearances from other agencies including Ministry of Environment & Forests and Ministry of Tribal Affairs as necessary.